

चिकित्सा पद्धति और होम्योपैथी को बढ़ावा देना और उसका विकास करना है। विभाग में निम्नलिखित योजनाएं प्रारम्भ की जाएंगी:

भारतीय चिकित्सा पद्धतियों और होम्योपैथी की शैक्षिक संस्थाओं को सुदृढ़ करना।

अनुसंधान संस्थाओं को सुदृढ़ करते हुए भारतीय चिकित्सा पद्धतियों और होम्योपैथी चिकित्सकों को अनुसंधान पद्धति में प्रशिक्षित करके भारतीय चिकित्सा पद्धतियों और होम्योपैथी में अनुसंधान को पुनः गति प्रदान करना।

(क) भारतीय चिकित्सा पद्धतियों और होम्योपैथी औषधों का मानकीकरण करते हुए भारतीय चिकित्सा पद्धतियों में औषध नियंत्रण को सुदृढ़ करना।

(ख) भारतीय चिकित्सा पद्धति और होम्योपैथी की औषधों की जांच करने संबंधी प्रयोगशाला सुविधाओं का प्रबन्ध करना।

(ग) भारतीय चिकित्सा पद्धति और होम्योपैथी में भेषजसंहिता संबंधी कार्य को सुदृढ़ करना।

(घ) योग और प्राकृतिक चिकित्सा अनुसंधान प्रशिक्षण को बढ़ावा देना और संस्थाओं का विकास करना।

(iv) औषधीय पाद्यों का विकास करना।

(v) भारतीय चिकित्सा पद्धति और होम्योपैथी के विशिष्टीकृत उपचार केन्द्रों की स्थापना करना।

(vi) राष्ट्रीय स्वास्थ्य कार्यक्रमों में भारतीय चिकित्सा पद्धति और होम्योपैथी के स्टाफ को प्रशिक्षित करने के साथ भारतीय चिकित्सा पद्धति और होम्योपैथी को समेकित करना।

Legislation on the sale and supply of blood

2417. SHRI MOHAN BABU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government will introduce legislation to make sale or supply of infected blood and offence of the most serious nature;

(b) whether Government have considered any such proposals to deter the use of infected blood to innocent patients;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) The whole human blood is a Drug under the Drug and Cosmetic Act, 1940. Supply of infected blood is an offence under section 27 of the Drug and Cosmetics Act, 1940 and Rules thereunder. Action is taken by State licensing authority for offences under Drug and Cosmetics Act, 1940 and Rules thereunder.

(b) to (d): HIV testing for donated blood before transfusion has been made mandatory through a notification issued in 1989. Each unit of blood is required to be tested as per Indian Pharmacopy for all blood transmissible diseases which includes Malaria, Hepatitis, HIV and syphilis.

Rush of Patients in Government Hospitals

2418. SHRI KRISHNA KUMAR BIRLA: will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether he has recently visited various Government Hospitals in the Capital:

(b) if so, the discrepancies found during his visit to hospitals;

(c) whether the rush of patients in various Government hospitals in the Capital is increasing and the authorities have totally failed to provide medical care; and

(d) if so, the further steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) and (b) Health and Family Welfare Minister has visited some Central Government hospitals in Delhi and observed that there is need to streamline and improve the facilities of Union Government hospitals and Medical Institutions.